Title: Need to categorise Tirupur city in Coimbatore district, Tamil Nadu as a Special Export Zone and grant a Special Financial Package for development of infrastructure facilities in the city.

SHRI K. SUBBARAYAN (COIMBATORE): Hon. Deputy-Speaker, Sir, Tirupur is a very important city of garment exports in Coimbatore district of Tamil Nadu. Apart from garment export units, there are thousands of ancillary units connected with the textile industry such as powerlooms, handlooms, textile mills (large and small), dyeing units, bleaching units, screen printing units, embroidery units, sizing mills, ginning and baling press factories functioning in the city. In the last year alone the Tirupur city has earned foreign exchange to the tune of six thousand crores of rupees. But the infrastructure facilities such as roads, drainage, sanitation, drinking water, etc. are very poor in this city. If the condition of the city continues like this, the potential buyers from abroad will stop their visits to Tirupur and it will affect the garment export and other ancillary units in the city.

So, I urge upon the Government to take steps to treat Tirupur as a Special Export Zone and also to sanction a special financial package for the development of the infrastructure facilities in the city as early as possible.